

Bomb Explosion

194. SHRI SOUMYA RANJAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether investigations have been conducted into the powerful bomb explosion that took place in the Lajpat Nagar Central Market on May 21, 1996;

(b) if so the outcome thereof;

(c) the number of persons died/injured and the property destroyed in the bomb blast;

(d) the compensation paid to victims or to the families of deceased; and

(e) the measure taken to strengthen the security and intelligence organisations in the Capital to check the recurrence of such incidents in the future?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b). The case is under investigation. Eight persons have been arrested so far

(c) Fourteen persons were killed while thirty eight persons were injured in the blast. Twenty four shops/buildings and eight vehicles were also damaged.

(d) The Government of the National Capital Territory of Delhi has sanctioned ex-gratia relief of Rs 50,000/- for the next of kin of each deceased and Rs 500/- for each injured person.

(e) Among the steps taken to check the recurrence of such incidents in future are formation of an Anti-Terrorist Cell in each police district; deployment of armed pickets at vulnerable/strategic points; intensive mobile patrolling; larger deployment of spotters/watchers; display of photos of known terrorists at public places; greater coordination for intelligence gathering with other agencies and State and soliciting public cooperation.

Rural Electrification Corporation (REC)

195. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the number of villages electrified by the Rural Electrification Corporation by the end of the Seventh Five Year Plan, State-wise; and

(b) the target set by the Rural Electrification Corporation for Eighth Five Year Plan and achievement made thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) State-wise list of villages electrified by the end of Seventh Five Year Plan under the Rural Electrification Corporation (REC) financed schemes is given in the attached Statement

(b) Target for village electrification are fixed annually by the Planning Commission. During the first four years of the Eighth Five Year Plan as against REC's target of 11,872 villages, about 13,291 villages have been electrified during this period.

STATEMENT

Statewise Number of Villages Electrified under REC Programmes Till the end of Seventh Five Year Plan (31.3.1990)

S.No.	States	Villages Electrified
1.	Andhra Pradesh	14907
2.	Arunachal Pradesh	326
3.	Assam	15497
4.	Bihar	30921
5.	Gujarat	7708
6.	Haryana	90
7.	Himachal Pradesh	11072
8.	Jammu & Kashmir	4195
9.	Karnataka	8850
10.	Kerala	151
11.	Madhya Pradesh	45611
12.	Maharashtra	13322
13.	Manipur	743
14.	Meghalaya	1997
15.	Mizoram	199
16.	Nagaland	730
17.	Orissa	20198
18.	Punjab	3908
19.	Rajasthan	18991
20.	Sikkim	241
21.	Tamil Nadu	807
22.	Tripura	2385
23.	Uttar Pradesh	40633
24.	West Bengal	20326
Total		263808

Rural Electrification Programme

196. SHRI AJIT KUMAR PANJA : Will the PRIME MINISTER be pleased to state :

(a) the funds allocated by the Union Government to State Governments during 1993-94, 1994-95 and 1995-96 under Rural Electrification Programme, State-wise and year-wise;

(b) actual amount spent by each State and Union Territory during the period;

(c) whether guidelines have been issued by the Union Government for the implementation of this programme;